

SL. No.8

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.06.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	IA (IBC)/183/2024 in Company Petition/34/241/2024
NAME OF THE COMPANY	Hi In Concepts Pvt Ltd
NAME OF THE PETITIONER(S)	Arvind Kumar Raghuvanshi
NAME OF THE RESPONDENT(S)	Hi In Concepts Pvt Ltd & others
UNDER SECTION	241

ORDER

Due to internet connectivity issues, **matter is adjourned to 01.07.2024.**

SD/-
MEMBER (T)

SD/-
MEMBER (J)